

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:428
ANSWERED ON:10.11.2010
SCHEME FOR PROTECTION OF FOLK CULTURE
Naranbhai Shri Kachhadia;Pandey Saroj

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has any scheme for the protection, development and promotion of folk arts and artists of various States in the country including Jharkhand and Gujarat;
- (b) if so, the details thereof; and
- (c) the amount of funds allocated under the head by the Government to encourage such arts and artists and steps taken to make them able to perform at national and international level?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a): Yes Sir. The Government of India implements schemes for the protection, development and promotion of all forms of arts and artistes including folk arts and artistes across the country, including in the states of Jharkhand and Gujarat.

In addition, the Government has set up seven Zonal Cultural Centres with the primary objective of preservation, promotion and dissemination of traditional/folk arts of the country.

(b) & (c): Details and the amount allocated for the schemes during 2010-11 is given in the Annexure.